Advertisements regarding Foreign Goods

*231. SHRI J. P. GOYAL SHRI RAMAKRISHNA HEGDE:

Will the Minister of FINANCE be pleased to state:

- (a) whether Government's attention has been drawn to the advertisements which generally appear in the Indian news papers, published particularly from Delhi; about foreign liquor, Computers, Radios, T. V. sets and Watches such as Seiko, Citizen, Rado, Casioe;
- (b) whether it is a fact that these foreign goods and watches are not freely available in the market and they are being sold clandestinely; and
- (c) whether Government propose to put a ban on such advertisements in Indian newspapers and if not, what are the reasons therefore?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATTABHI RAMA RAO): (a) to (c) Government are aware of advertisements of foreign goods such as wrist watches. T.V. sets etc., appearing from time to time in Indian newspapers. The matter has been enquired into by Government, and the insertion of such advertisements by foreign manufacturers has not been found to be in contravention of the law. At present, there is no proposal under Government's consideration to place a ban on such advertisements.

The foreign goods advertised are not freely available in the Indian market. While there is the possibility of individual attempts being made to sell such foreign goods clandestinely, reports do not indicate that such illegal trade is on a large scale.

Upgradation of Bhubaneshwar Airport as an International Airport

*232. SHRI GAYA CHAND BHUYAN:

Will the Minister of CIVIL. AVIATION be pleased to state:

- (a) whether there is any proposal under Government's consideration to upgrade the Bhubaneshwar Airpott into an International Airport; and
- (b) if so, what are the details there-of?

THE MINISTER OF STATE IN THE MINISTRIES OF CIVIL AVIATION AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD): (a) No, Sir.

(b) Does not arise.

Facilities provided by the Indian Airlines to the officials of Air India

*233. SHRI RAMAKRISHNA HEGDE: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether there has recently been public debate on the facilities provided by the Indian Airlines to the officials of the Air India;
- (b) if so, what are the details thereof; and
- (c) whether Government have issued any guidelines in this regard?

THE MINISTER OF STATE IN THE MINISTRIES OF CIVIL AVIATION AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD):
(a) and (b) No, Sir. However, there were Press reports about some difficulties faced by Air India personnel in getting reciprocal travel facilities in the services of Indian Airlines.

(c) Government have not issued any guidelines in this regard.